

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-253-2020**

Dr. Benoy Berry Rep. By  
Const. Attorney Sumit Sharma ... Petitioner  
Versus  
Advino Fernandes and 10 ors. ... Respondents.

Shri A. Bhobe, Advocate for the Petitioner.  
Shri P. Kamat, Advocate for the respondent nos.4,5,6 and 8.  
Shri G. Shetye, Addl. Govt. Advocate for the respondent no.9.

**Coram:- DAMA SESHADRI NAIDU, J.**  
**Date:- 8<sup>th</sup> December 2020.**

**P.C. :**

Respective counsel have agreed to exchange the pleadings.  
Post the matter on 5.1.2021.

**DAMA SESHADRI NAIDU, J.**

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